

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No.283/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

VSA Infra Projects Private Limited

...Operational Creditor

Vs

KLSR Infratech Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Ms. Mummaneni Vazra Laxmi for the Operational Creditor and Ld. Counsel Shri. Srinivas Swarup for the Corporate Debtor are present.

Matter adjourned to 19.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)